GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2566
ANSWERED ON:17.08.2011
CORRUPTION CHARGES AGAINST OFFICERS
Bali Ram Dr.; Begum Tabassum; Khaire Shri Chandrakant Bhaurao; Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of COAL be pleased to state:

- (a) Whether various officers/officials of Coal India Ltd. (CIL) and its subsidiary companies including Western Coalfields Limited and Northern Coalfields (NCL) are involved in malpractices/corruption and Central Bureau of Investigation/Central Vigilance Commission are enquiring against these officials:
- (b) If so, the details thereof, company-wise and state-wise
- (c) Whether theses officers/officials are still working on the sensitive posts:
- (d) If so, the details thereof and the reasons therefor along with the transfer policy in CIL and its subsidiary companies:
- (e) The details of officials/ officers who have been working on sensitive posts in violation of these policies, company-wise and statewise; and
- (f) The action taken/proposed to be taken against the officers/ officials violating these policies and also to check corruption in CIL and its subsidiary companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a)to (f)The information is being collected and will be laid on the Table of the House.